Taking over of Tenughat Tliermal Power Station and Koel Karo Ilyilel Project by j the Centre

1355. SHRI B. R. MUNDA: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the Bihar Government have recommended to the Central Government for taking up Temighat Thermal Power Station and Koel Karo Hydel Project in the Central Sector and demanded immediate commencement of their actual execution;
- (b) whether the Central Government have approved the inclusion of these *two* projects in the Central Sector;
- Cc) if so, by when the execution will commence: and
- (d) what are the estimated costs of these projects?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. STD-DIIHSHWAR PRASAD): (a) Yes. Sir.

- (b) and tc) The question of transfer of these two projects from the State Plan to the Central Sector is under examination, in consultation with the State Government The question of the Centre commencing work on these would only arise if a decision is taken to transfer these projects to the Central sector.
- (d) The latest estimated cost of the Tenughat Thermal Power Station (2 x 200 MWI is Rs. 112 crores and that of the Koel Karo Hydel Project (6 x 115 plus 1 x 20 MWI is about Rs. 138 crores.

Retiring persons of All India Services

1356. SHRI 1. T. SINGH: SHRI SCATO SWU:

Will the PRIME MINISTER be pleased to state:

(a) what is the number of retiring per-MHIS of the All India Services of different grades vte. I.A.S., I.P.S., I.F.S. and Indian Forest Service and other lower categories I

- of Central Services on an average in **a** month during 1974;
 - (b) the amount of pensions involved; and
- (c) how many of them get re-employed in different capacities either in public undertakings or private undertakings; and
- (d) how many of the pension cases are still pending unsettled during 1974?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS iSHRI OM MEHTA): fa) to (d) The information is not available: The collection and compilation of the information will entail considerable time and labour in as much as it would amount to taking a census of such cases by the State Government, the Ministeries /Departments of the Government of India, filed organisations spread over the entire country and <all the Accountants General.

टाटा वर्मल पावर स्टशन के विस्तार के लिये महाराष्ट्र सरकार की योजना

1357. श्री श्रार०डी० जगताप श्रावरगाँवकरः श्री देवराज पादिलः श्री नरेन्द्र मास्त राव कावलेः

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या महाराष्ट्र सरकार ने उस राज्य में टाटा धर्मल पावर स्टेशन के विस्तार और विकास के लिए कोई योजना केन्द्रीय सरकार को प्रस्तृत की है; और
 - (ख) यदि हां, तो उसका ब्यौरा क्या है ?

Maharashtra Government's Plan for expansion of Tata Thermal Power Station

1357. SHRI R. D. JAGTAP AVER-GOANKAR : SHRI DEORAO PATIL : PROF. N. M. KAMBLE :

Will the Minister of ATOMIC

T[] English translation.

ENERGY be pleased to state:

(a) when the Maharashtra Government have submitted the Plan to the Central Government for the expansion and development of the Tata Thermal Power Station in that State; and

(b) if so, what are the details thereof?]

ऊर्जा मंत्रालय में उप-मंत्री (प्रो० सिद्धेश्वर प्रसाद)
(क) और (ख) मैसर्ज टाटा विद्युत कम्पनी संगठन
ने अपने ट्राम्बे ताप-विद्युत् केन्द्र में 8741 लाख रुपये
की अनुमानित लागत पर 500 मैगाबाट के एक युनिट
के प्रतिष्टापन के लिये संयां व्यता रिपोर्ट प्रस्तुत की है।
संभाव्यता रिपोर्ट में यह उल्लेख है कि इस प्रतिरिक्त
उत्पादन अमता से पिश्चमी महाराष्ट्र की बावण्यकताएं
पूर्ण हो बाएंगी। इसमें बंगाल/बिहार के क्षेत्रों से समुद्री
मार्ग द्वारा दोए गए कोयले का समुपयोजन ब्रॉर संधारित्र
(केंटेन्सर) के शीतलन के लिए समुद्री जल का उपयोग
परिकल्पिस है।

HE DEPUTY MINISTER IN THE MINISTRY OF **ENERGY** (PROF. SIDDHESHWAR PRASAD): (a) and (h) M/s. Tata Electric Companies have submitted a feasibility report for installation of a 500 MW unit at their Trombay Thermal Power Station at an estimated cost of Rs. 8,741 lakhs. The feasibility report states that this additional generating capacity will serve the needs of Western Maharashtra. It envisages the utilisation of sea borne coal from Bengal/Bihar areas and the use of sea water for condenser cooling!

बीड़ जिले में चमड़े के कारखाने की स्थापना 1358 थी भार० डी० जगताप भावरगांवकर: श्री देवराज पाटिल: श्री नरेन्द्र मास्त राव कॉबले:

क्या **कवोग और नागरिक पूर्ति** मंत्री यह बताने की इ.पा. करेंगे कि.

(क) क्या सरकार की चमड़ा उद्योग के विकास के लिए बीड़ जिले में चमड़े का कारखाना स्थापित करने के संबंध में महाराष्ट्र के मराठबाड़ा विकास निगम की स्रोर से कोई प्रस्ताव प्राप्त हुआ हैं:

(ख) यदि हां, तो उसका ब्योरा नया है ? Setting up of a leather factory in Beerr District

1358. SHRI R. D. JAGTAP AVER-GOANKAR: SHRI DEORAO PATIL : PROF. N. M. KAMBLE:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

- (a) whether Government have received a proposal on behalf of the Marathawara Development Corporation in Maharashtra for setting up a leather factory in Beerr District for the development of leather industry; and
 - (b) if so. what are the details thereof?!

उद्योग और नागरिक पूर्ति मंतालय में राज्य मंत्रों (श्रो बी॰पी॰ मौर्य): (क) और (ख) मैं॰ लेदर इण्डस्ट्रीज कारपोरेशन आफ मराठवाड़ा प्रा॰ लि॰, औरंगाबाद ने बिना कमाए हुए मैंसे के क्वे वमड़े और गाय की खाल से प्रतिवर्ष 1.80 किलोग्राम सोल, लेदर 6.75 लाख वर्ग फुट कोम प्रपर तथा 45,000 किलोग्राम कटाई लैंदर श्रथवा ई॰ आई॰ का उत्पादन करने के लिये महाराष्ट्र राज्य के भीर जिले में एक नया उपक्रम स्थापित करने हेतु उद्योग (विकास और बिनि-यमन) अधिनियम, 1951 के श्रधीन लाइसेंग प्राप्त करने के लिए एक श्रावेदन दिया था।

देश में कच्ची खालों की कमी के कारण आवेदन पत को प्रथम हष्टचा रह कर दिया गया था और निगम को 18-11-73 को पत्न भेज दिया गया था निगम ने अब आवेदन पत्न को प्रथम दृष्टि में ही रह किये जाने पर एक अध्यावेदन प्रस्तुत किया है जिसकी जांच की जा रही है।

i[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a). and (b) M/s. Leather Industries Corporation of Marathwada Pvt. Ltd., Aurangabad

 $t \left[\ \right] English \ translation.$